

## NOTICE

**Court No. 1** :- (i) Please take notice that the batch matters of WP(C)/7286/2017 have been fixed for 07.09.2022. All the parties are hereby informed well in advance to get prepared in the matter with a request not to seek any adjournment. (ii) Please take notice that Learned Counsels are requested not to seek adjournment in the cases listed under the heading for “Fresh Filing (Admission)”. (iii) Please take notice that LPA/49/2022, LPA/61/2021, LPA/69/2022 and LPA/161/2022 have been wrongly listed under the heading for “Fresh Filing (Admission)” instead of “Admission” in Daily Cause List dt. 07.09.2022. (iv) Please take notice that remark in LPA/54/2022 listed in S.No - 50 in Daily Cause List dt. 07.09.2022 is wrongly typed as LPA/7286/2017 instead of W.P(C)/7286/2017. (v) Please take notice that LPA/656/2019 has been wrongly listed under the heading for “Orders” instead of “Admission” in Daily Cause List dt. 07.09.2022.

**Court No. 11** :- (i) Please take notice that “Fresh Filing matters of Supplementary Cause List shall be taken immediately after fresh filing matters of Daily Cause List”. (ii) Please take notice that W.P(S)/4560/2016 with W.P(S)/5626/2017 and W.P(S)/2717/2021 have been wrongly listed in Daily Cause List dt. 07.09.2022. (iii) Please take notice that W.P(S)/3660/2016 has been wrongly listed under the heading for “Admission” instead of “Orders” in Daily Cause List dt. 07.09.2022.

**Court No. 03** :- Please take notice that MA/499/2016 has been wrongly listed under the heading for “Orders” instead of “Hearing” in Daily Cause List dt. 07.09.2022.

**Court No. 13** :- (a) Please take notice that no documents/mentioning slips will be entertained through E-mail as Hon'ble Court has started functioning through Physical mode for all working days in view of notice dated 03.06.2022. (b) On Friday BA/Cont(cvl) matters shall be taken up first after the matters listed under the heading for “Orders”. (c) From Monday to Thursday, after the cases listed under heading for “Orders” shall be taken up in the following manner :-

- (i) Fixed cases of “Fresh Filing (Admission)”
- (ii) Rest of the Fresh Filing (Admission)
- (iii) Fixed cases under Admission heading
- (iv) Rest of the cases

**Court No. 14 (10:30 AM)** :- Please take notice that W.P(L)/4937/2014 has been wrongly listed in Daily Cause List dt. 07.09.2022.

**Court No. 7** :- (i) Please take notice that Cases listed under the heading for “Final Disposal” shall be taken up at 2:15 PM. (ii) Please take notice that W.P(S)/5928/2010 shall be taken up at 2:15 PM after WPS/1691/2020 under heading for “Final Disposal”.

**Court No. 9 (10:30 AM)** :- (i) Please take notice that Cases listed under the heading for “Orders” and for “Admission” will be taken up at 12:00 noon or after exhaustion of Stay matters whichever is earlier.

**Court No. 15 (02:15 PM)** :-Please take notice that B.A./8296/2022 has been wrongly listed in Daily Cause List dt. 07.09.2022.

**Court No. 24** :- Please take notice that Cr.Rev./459/2018 has been wrongly listed under the heading for “Lok Adalat ” instead of “Admission” in Daily Cause List dt. 07.09.2022.

By Order,

Sd/-

( Debasis Mohapatra)  
Joint Registrar (L&C)

Dated the 5<sup>th</sup> September, 2022  
High Court of Jharkhand, Ranchi



**HIGH COURT OF JHARKHAND, RANCHI**  
**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**  
**COURT NO. 1**  
**DIVISION BENCH (BENCH ID-24852)**  
**AT 10:30 AM**  
**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

**Part Heard Matters**

1	W.P(C)/3894/2021 As second case.	RAMESH HANSDA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	KUSHAL KUMAR TANYA SINGH KUMARI SUGANDHA RUPESH SINGH KUMAR PAWAN	ADVOCATE GENERAL RAJIV RANJAN TEJO MISTRY RAKESH RANJAN SANJAY PIPRAWALL PRINCE KUMAR
IA NO, 859/2022 (For Amendment Petition), 7379/2021 (For Extension Of Time) ULTRA VIRES MATTER				
wt2	W.P(C)/4539/2021	VIKASH KUMAR CHAUBE <b>vs</b> JHARKHAND STAFF SELECTION COMMISSION THROUGH ITS SECRETARY	KUMAR HARSH UDAY PRAKASH SURYA PRAKASH	ADVOCATE GENERAL RAJIV RANJAN TEJO MISTRY RAKESH RANJAN SANJAY PIPRAWALL PRINCE KUMAR
EXAMINATION MATTER IA NO, 756/2022 (For STAY OF PROCEEDINGS)				
wt3	W.P(C)/1396/2022	ABHISHEK KUMAR DUBEY <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	CHANCHAL JAIN TANYA SINGH SAMEER SAHAY KUSHAL KUMAR AKRITI SHREE	ADVOCATE GENERAL RAJIV RANJAN TEJO MISTRY RAKESH RANJAN SANJAY PIPRAWALL PRINCE KUMAR
ULTRA VIRES MATTER IA NO, 7297/2022 (For STAY OF PROCEEDINGS)				
wt4	W.P(C)/1502/2022	RASHMI KUMARI <b>vs</b> JHARKHAND STAFF SELECTION COMMISSION THROUGH ITS SECRETARY	KUMAR HARSH UDAY PRAKASH SURYA PRAKASH	PARTH S. A. SWAROOP PATI RAJIV RANJAN ADVOCATE GENERAL TEJO MISTRY SANJAY PIPRAWALL RAKESH RANJAN PRINCE KUMAR
ULTRA VIRES MATTER				
wt5	W.P(C)/1693/2022	BHAVANI SINGH <b>vs</b> STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	AMRITANSH VATS KUNAL PRIYAM NIKHIL RANJAN	ADVOCATE GENERAL RAJIV RANJAN TEJO MISTRY RAKESH RANJAN SANJAY PIPRAWALL PRINCE KUMAR
ULTRA VIRES MATTER				
wt6	W.P(C)/3207/2022	TRIBHUWAN <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	SHRESTH GAUTAM SAGAR KUMAR	SACHIN KUMAR ADVOCATE GENERAL TEJO MISTRY
ULTRA VIRES MATTER				

**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 4**

**DIVISION BENCH (BENCH ID-24898)**

**AT 10:30 AM**

**HON'BLE MR.JUSTICE RONGON MUKHOPADHYAY**

**HON'BLE MR. JUSTICE AMBUJ NATH**

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**Orders**

1	Cr.A(DB)/926/2013	UBILAL KISKU AND ANR <b>VS</b> THE STATE OF JHARKHAND	LAKHAN CHANDRA ROY MAYANK MOHIT SINHA	APP
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IA NO, 6860/2022 (For Bail)  
CODE OF CRIMINAL PROCEDURE, 1973

**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 11**

**SINGLE BENCH (BENCH ID-24728)**

**AT 10:30 AM**

**HON'BLE MR. JUSTICE ANANDA SEN**

**Fresh Filing (Admission)**

1	W.P(S)/1096/2021	DR SRINIWAS SINGH <b>vs</b> THE STATE OF JHARKHAND	SHASHANK SHEKHAR PD.	SUCHENDRA PRASAD
	DEPUTATION			
2	W.P(S)/2170/2021	DEEPAK KUMAR <b>vs</b> CENTRAL COAL FIELD LIMITED ITS CHAIRMAN CUM MANAGING DIRECTOR	MOHUA PALIT	AMIT KUMAR DAS SAURAV KUMAR SAHAY GAURAV PIYUSH SHIVAM UTKARSH SAHAY
	DISMISSAL/REMOVAL/TERMINATION			
3	W.P(S)/478/2022	RAVI KUJUR <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA AMAN DAYAL SINGH	LAXMI MURMU
	PUNISHMENT			
4	W.P(S)/767/2022	SANDEEP KUMAR <b>vs</b> UNION OF INDIA THROUGH CHAIRMAN SR COMMANDANT CENTRAL INDUSTRIAL SECURITY FORCE	MD. ANISURZZAMA KHAN	PRASHANT PALLAV SHIV KUMAR SHARMA
	REGULARISATION			
5	W.P(S)/2074/2022	SANJAY KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH SECRETARY PR SECRETARY SCHOOL EDUCATION AND LITERACY DEPT	AMIT KR TIWARI	MUKESH KR SINHA MANISH KUMAR
	PROMOTION			
6	W.P(S)/2374/2022	KISHOR KUMAR JHA <b>vs</b> THE STATE OF JHARKHAND	DIWAKAR UPADHYAY	INDRANIL BHADURI
	PROMOTION			
7	W.P(S)/3020/2022	SAMIT DAS <b>vs</b> CENTRAL COALFIELDS LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	KUMAR HARSH UDAY PRAKASH SURAJ KISHORE PRASAD	AMIT KUMAR DAS ARUN KUMAR SINHA RAKESH KUMAR GUPTA
	COMPASSIONATE APPOINTMENT			
8	W.P(S)/3982/2022	ARVIND MISHRA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY SCHOOL EDUCATION AND LITERACY DEPTT	RAHUL KUMAR APOORVA SINGH	RAVI KERKETTA
	TRANSFER MATTER			
9	W.P(S)/4057/2022	SANTOSH ORAON <b>vs</b> THE STATE OF JHARKHAND	SARVESH NARAYAN SINGH	SANJAY KUMAR TIWARI
	SERVICE RESIDUARY			
10	W.P(S)/4103/2022	BISM TURI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	AWINASH KUMAR INDRAJIT SINHA ANKIT VISHAL RISHAV KUMAR ANJALI SINHA AJAY KUMAR SAH	PRABHAT KUMAR SHASHANK SHEKHAR PD.
	REGULARISATION			

**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 7**

**SINGLE BENCH (BENCH ID-24734)**

**AT 10:30 AM**

**HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

**Fresh Filing (Admission)**

1	W.P(S)/356/2020	MUKESH KUMAR MARANDI <b>vs</b> THE STATE OF JHARKHAND THROUGH PR SECRETARY HUMAN RESORUCES DEVELOPMENT DEPTT	DEEPANKAR GAURAV ABHISHEKH PIYUSH CHITRESH	NIPUN BAKSHI KRISHNA MURARI
	DISMISSAL/REMOVAL/TERMINATION			
2	W.P(S)/2292/2020 Part Heard. After WPS/5894/2013.	MAHESH KUMAR PASWAN <b>vs</b> MS BHARAT COKING COAL LIMITED	NISITH KR SAHANI RAMESH KR SINGH	AMIT KUMAR DAS PARTH S. A. SWAROOP PATI VIJAY KANT DUBEY S P ROY
	DATE OF BIRTH			
		<b>Admission</b>		
3	W.P(S)/5894/2013 Part Heard. At 10:30 A.M as first case.	SHAMBHU PRASAD SAH <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS SECRETARY AND ORS	UMESH PATHAK AJAY KR PATHAK	ABHAY KR MISHRA GAUTAM RAKESH SUNIL KUMAR AGARWAL RICHA SANCHITA
	RETIREMENT BENEFIT CUM PENSION			

**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 9**

**SINGLE BENCH (BENCH ID-24854)**

**AT 10:30 AM**

**HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

**Orders (Withdrawal of Cases)**

1	Cr.M.P./485/2022 Fixed vide Bench Slip	BISHAMBHAR JHA ALIAS VISHAMBHAR JHA <b>vs</b> THE STATE OF JHARKHAND	PRAN PRANAY AJAY KUMAR RAJ NARAYAN DWIVEDI	SHIV SHANKAR KUMAR SEEMA KASHYAP ROHIT AGARWAL ARVIND KUMAR CHOUDHARY
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QUASHING OF ORDER

2	Cr.M.P./1611/2022 Fixed vide Bench Slip	MANOJ KUMAR GOSWAMI <b>vs</b> THE STATE OF JHARKHAND	VIJAY RANJAN SINHA DEB NANDAN RAJAK	SATISH PRASAD
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IA NO, 7877/2022 (For Withdrawal)

QUASHING OF ORDER

**Admission**

3	W.P.(Cr.)/265/2022	SHIVAJI KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE PR SECRETARY DEPTT OF FOREST	INDRAJIT SINHA AWINASH KUMAR SHISHIR SUMAN RISHAV KUMAR AJAY KUMAR SAH	ASHOK KR YADAV
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RELEASE OF VEHICLE MATTER

**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 24**

**SINGLE BENCH (BENCH ID-24881)**

**AT 10:30 AM**

**HON'BLE MR. JUSTICE SANJAY PRASAD**

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**TO BE MENTIONED**

1	Cr.M.P./2372/2022 Fixed vide Bench Slip	RAMESHWAR SAO ALIAS RAMESHWAR SAW <b>VS</b> THE STATE OF JHARKHAND	SHEKHAR PRASAD GUPTA	ANUP PAWAN TOPNO
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**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 17**

**SINGLE BENCH (BENCH ID-24900)**

**AT 2:15 PM**

**HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA**

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**Orders**

1	B.A./5147/2022 fixed v/s  INDIAN PENAL CODE, 1860	EBADUR RAHMAN <b>vs</b> THE STATE OF JHARKHAND	MD.YASIR ARAFAT	NAWIN KR SINGH MD. ASADUL HAQUE
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**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 0**

**REGISTRAR (BENCH ID-24738)**

**AT 11:30 AM**

**THE REGISTRAR GENERAL**

**LAWAZIMA**

1	W.P(C)/592/2019	GOVIND PRAJAPATI ALIAS GOVIND KUMHAR <b>vs</b> THE STATE OF JHARKHAND	JAYANT KUMAR PANDEY KRISHNA NAND SAHAY	RAJIV ANAND PRASHANT PALLAV MITHILESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
2	W.P(S)/595/2019	PRADEEP KUMAR YADAV <b>vs</b> THE STATE OF JHARKHAND THROUGH THE PR SECRETARY PERSONNEL ADMINISTRATIVE REFORMS AND RAJYABHASHA	RADHA KRISHAN GUPTA PINKY SHAW	RICHA SANCHITA MR.ASHUTOSH ANAND
	APPOINTMENT			
3	W.P(S)/644/2020	MD AIJMUDDIN ANSARI <b>vs</b> STATE OF JHARKHAND THROUGH ITS PRINCIPAL SECRETARY	NAVNEET SAHAY	RAHUL KR GUPTA NEELAM TIWARY
	REGULARISATION			
4	W.P(S)/1242/2021	SATENDRA NARAYAN TRIPATHI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY CUM COMMISSIONER COMMERCIAL TAXES	PREM PUJARI ROY SHAILENDRA KR SINGH	INDRANIL BHADURI
	ACP MATTER			
5	Acq. App.(C)/9/2022	SANGEETA KUMARI <b>vs</b> MUKUL PRASAD	IN PERSON	VINEET KUMAR VASHISTHA
	IA NO, 3468/2022 (For LIMITATION)			
	CODE OF CRIMINAL PROCEDURE, 1973			
6	C.R./18/2022 vide Bench Slip	KRISHNA KUMAR ALIAS KRISHNA SAHU <b>vs</b> THE STATE OF JHARKHAND	SHEKHAR PRASAD SINHA SATYAM KUMAR	ABHAY KR TIWARI
	FAMILY COURTS ACT, 1984			
7	A.APPL/23/2022	MS MAYABHOOMI ESTATE DEVELOPERS AND PROMOTERS PVT LTD REPRESENTED THROUGH SUNDER SINGH <b>vs</b> MR BHUDESHWAR GOPE	ROHIT SINHA	
	ARBITRATION & CONCILATION ORDINANCE, 1996			
8	A.APPL/25/2022	MS DIKSHA ENTERPRISES THROUGH ITS SOLE PROPRIETOR RAJESH KUMAR GIRI <b>vs</b> MS UNION OF INDIA THROUGH THE DIVISIONAL RAILWAY MANAGER EAST CENTRAL RAILWAY	RAMCHANDER SAHU KUMAR SOURAV CHATTERJEE P.K BHATTACHARYYA	PRASHANT PALLAV VINOD KUMAR SAHU
	ARBITRATION & CONCILATION ORDINANCE, 1996			
9	A.APPL/27/2022	M/S SAT KARTAR TOUR N TRAVELS THROUGH ITS AUTHORISED SIGNATORY PARAMJIT SINGH <b>vs</b> OIL AND NATURAL GAS CORPORATION LIMITED THROUGH THE ASSET MANAGER	APURWA PATHAK VIBHOR MAYANK	
	ARBITRATION & CONCILATION ORDINANCE, 1996			
10	C.M.P./366/2022	BHAGWATI PRASAD AGRAWAL ALIAS TAMAKKUWALA <b>vs</b> THE STATE OF JHARKHAND	KANCHAN LATA	MANOJ KUMAR
	CODE OF CIVIL PROCEDURE, 1908			

11	Cr.A(DB)/432/2022	MD MERAJ <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	SHREE NIVAS ROY	NEHALA SHARMIN ABHAY KR MISHRA KRISHNA PRAJAPATI
12	Cr.M.P./1107/2022	WAHI AKRAS SABA <b>vs</b> THE STATE OF JHARKHAND QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	FAIZ UR RAHMAN MD. SHAHID ANSHARI	PRIYA SHRESTHA
13	Cr.M.P./1111/2022	CHHOTU KARMKAR <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	JITENDRA NATH UPADHYAY	SUBODH KUMAR DUBEY
14	Cr.M.P./1115/2022	NARCOTICS CONTROL BUREAU THROUGH ITS INTELLIGENCE OFFICER RANCHI SUB ZONE ANIL KUMAR PRASAD <b>vs</b> SARTHAK SINGH ALIAS BABU SINGH QUASHING OF ORDER	PRASHANT PALLAV PARTH JALAN NAVNEET SAHAY SHIVANI JALUKA BAJRANG KUMAR	
15	Cr.M.P./1118/2022	JITENDRA NATH DE DALAL ALIAS JITU DE DALAL <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	P.K.MUKHOPADHYAY	SNEHLIKA BHAGAT
16	Cr.M.P./1121/2022	LAV KUSH NARAYAN DAS <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	SHAILESH KR SINGH ASHISH KUMAR UTTAM KR DAS	PRIYA SHRESTHA
17	Cr.M.P./1128/2022	DWARIKA PRASAD <b>vs</b> THE STATE OF JHARKHAND SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989	NITISH KRISHNA SAMEER SAURABH KRISHNA KUMAR SAW	PRABHU DAYAL AGRAWAL
18	Cr.M.P./1129/2022	SANKAR BELDAR <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	SHAMBHU NATH TIWARI SEEMA KASHYAP ARVIND KUMAR CHOUDHARY	PRIYA SHRESTHA
19	Cr.M.P./1131/2022	JAYA BHARTI ALIAS KOMAL <b>vs</b> THE STATE OF JHARKHAND IA NO, 4908/2022 (For Ignoring the defect) CODE OF CRIMINAL PROCEDURE, 1973	ANKIT KUMAR MAMTA SINHA PANKAJ SRIVASTAVA	NEHALA SHARMIN
20	Cr.M.P./1140/2022	RAJESH TIWARY <b>vs</b> THE STATE OF JHARKHAND F.I.R	ANUJ KUMAR TRIVEDI MUKESH KUMAR MEHTA PREM MARDI	SHAILENDRA KUMAR TIWARI
21	Cr.M.P./1157/2022	MD ABU SAIF ALIAS SAHEB <b>vs</b> THE STATE OF JHARKHAND QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	JORONG JEDAN SANGA ANAND PRAKASH	RAVI PRAKASH
22	Cr.M.P./1161/2022	BHARTI KUMARI <b>vs</b> THE STATE OF JHARKHAND F.I.R	NILENDU KUMAR	VEERVIJAY PRADHAN
23	W.P(C)/3052/2022	BANSHI PASWAN ALIAS BANSHI RAM <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY COMPENSATION MATTER	NAND KISHORE PD. SINHA MD SALAHUDDIN ANSARI	PRASHANT PALLAV MANOJ KUMAR
24	W.P(S)/3493/2022	RAM KISHORE SINGH <b>vs</b> THE STATE OF JHARKHAND THR THE SECRETARY DEPTT OF HIGHER TECHNICAL EDUCATION AND SKILL DEVELOPMENT ACP MATTER	KAVITA SINGH	ASHOK KUMAR

25	A.B.A./5552/2022	JUBEL TIRKEY <b>vs</b> THE STATE OF JHARKHAND	MD. ABDUL WAHAB	JITENDRA PANDEY
	INDIAN PENAL CODE, 1860			
26	A.B.A./6228/2022	SAMSAD KHAN <b>vs</b> THE STATE OF JHARKHAND	SHAHID YUNUS	SHWETA SINGH
	INDIAN PENAL CODE, 1860			
27	A.B.A./6362/2022	GUDDU KUMAR <b>vs</b> THE STATE OF JHARKHAND	SHRUTI SHRESTHA AJIT KUMAR SINGH	VEERVIJAY PRADHAN
	INDIAN PENAL CODE, 1860			
28	A.B.A./6417/2022	AKIL AKHTAR <b>vs</b> THE STATE OF JHARKHAND	RISHU RANJAN PUJA VISHWAKARMA NADIMUDDIN	ANUP PAWAN TOPNO VISHAL KUMAR
	DOWRY PROHIBITION ACT, 1961			
29	A.B.A./6479/2022	RAJESHWAR ORAON <b>vs</b> THE STATE OF JHARKHAND	MD SHAMIM AKHTAR	ABHAY KR TIWARI
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
30	A.B.A./6698/2022	PRADEEP KUMAR <b>vs</b> THE STATE OF JHARKHAND	DEVESH AJMANI	ABHAY KR TIWARI
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
31	B.A./8911/2022	PARAN RANA <b>vs</b> THE STATE OF JHARKHAND	ANKIT KUMAR	ANUP PAWAN TOPNO
	INDIAN PENAL CODE, 1860			
32	B.A./8917/2022	PARESH MANDAL <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP SHAMBHU NATH TIWARI	SNEHLIKA BHAGAT SHIV PRASAD
	DOWRY PROHIBITION ACT, 1961			

**SUPPLEMENTARY CAUSELIST For Wednesday The 7<sup>th</sup> September 2022**

**COURT NO. 0**

**REGISTRAR (BENCH ID-24739)**

**AT 11:30 AM**

**JOINT REGISTRAR JUDICIAL**

**LAWAZIMA**

1	Tr.Pet.CVL/69/2022	KANCHAN KUMARI <b>vs</b> UTTAM KUMAR	ABHISHEK KUMAR DUBEY ANKUR ANAND	
	CODE OF CIVIL PROCEDURE, 1908			
2	C.M.P./135/2022	J K YADAV <b>vs</b> COAL INDIA LIMITED	MD MOKHTAR KHAN	ANOOP KR MEHTA
	CODE OF CIVIL PROCEDURE, 1908			
3	Cr.M.P./2420/2022	MAYA SHARMA <b>vs</b> THE STATE OF JHARKHAND	ACHINTO SEN AKSHAY VERMA MAYANK SINGH	PRIYA SHRESTHA
	IA NO, 6641/2022 (For Stay Of Proceedings)			
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
4	Cr.M.P./2423/2022	BHAVNEET SINGH BINDRA ALIAS BHAVNEET SINGH <b>vs</b> THE STATE OF JHARKHAND	SAURABH SHEKHAR SHAIL LAKRA NIDHI KUMARI ANURAG KUMAR	VIKALP GUPTA TANYA SINGH MANOJ KR MISHRA TEJASWITA SAFALTA SAMEER SAHAY AKRITI SHREE CHANCHAL JAIN KUSHAL KUMAR
	IA NO, 7114/2022 (For Intervener Petition), 7115/2022 (For Intervener Petition)			
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
5	Cr.M.P./2429/2022	GHANSHYAM PANDEY <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR AJAY KUMAR	SHIV SHANKAR KUMAR
	QUASHING OF ORDER			
6	Cr.M.P./2437/2022	LALITA DEVI <b>vs</b> THE STATE OF JHARKHAND	HARSH CHANDRA ABHIJEET KR SINGH DEVA KANT RAI	SATISH PRASAD
	CODE OF CRIMINAL PROCEDURE, 1973			
7	Cr.M.P./2438/2022	UDAY PANDEY <b>vs</b> THE STATE OF JHARKHAND	ASHISH JHA	VANDANA BHARTI
	CODE OF CRIMINAL PROCEDURE, 1973			
8	Cr.M.P./2444/2022	CHHOTU YADAV <b>vs</b> THE STATE OF JHARKHAND	AMAN KUMAR RAHUL RISHI CHANDAN POOJA RAI NAND KISHORE RAM	SNEHLIKA BHAGAT
	CODE OF CRIMINAL PROCEDURE, 1973			
9	Cr.M.P./2452/2022	QAIYUM ANSARI ALIAS ABDUL QAIYUM ANSARI ALIAS ABDUL QAIYUM <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY	MOHUA PALIT
	CODE OF CRIMINAL PROCEDURE, 1973			
10	Cr.M.P./2473/2022	JAGSHAN SINGH <b>vs</b> THE STATE OF JHARKHAND	DEBARSII MONDAL SHIVANI KAPOOR	PRIYA SHRESTHA RIPUNJAY JHA
	IA NO, 6998/2022 (For Joint Compromise Petition)			
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
11	Cr.M.P./2580/2022	RAJ KUMAR RANA <b>vs</b> THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR	NEHALA SHARMIN
	CODE OF CRIMINAL PROCEDURE, 1973			
12	Cr.M.P./2641/2022	SARWAR ALI KHAN <b>vs</b> THE STATE OF JHARKHAND	MD. ZAID AHMED RABINDRA NATH CHAURASIA	VEERVIJAY PRADHAN
	QUASHING OF ORDER			

13	Cr.M.P./2642/2022	SUBHAN MIAN <b>vs</b> THE STATE OF JHARKHAND	GOPESHWAR SINGH RADHY SHYAM SAURABH SHEKHAR	RAVI PRAKASH
	QUASHING OF ORDER			
14	Cr.M.P./2643/2022	DHANANJAY MISHRA <b>vs</b> THE STATE OF JHARKHAND	AWINASH KUMAR INDRAJIT SINHA ANKIT VISHAL SONAL JAISWAL ANJALI SINHA RISHAV KUMAR AJAY KUMAR SAH	PRIYA SHRESTHA
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
15	Cr.M.P./2644/2022	MD HARUN RASID <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR VERMA SHAILENDRA BHUSHAN SAHAY	VEERVIJAY PRADHAN
	QUASHING OF ORDER			
16	Cr.M.P./2645/2022	SHIV SHANKAR BANERJEE ALIAS SHIV SHANKAR <b>vs</b> THE STATE OF JHARKHAND	ARWIND KUMAR	ABHAY KR TIWARI
	COGNIZANCE			
17	Cr.M.P./2646/2022	MD HEDAYAT <b>vs</b> THE STATE OF JHARKHAND	RAHUL PANDEY	PRIYA SHRESTHA
	QUASHING(82,83,CR.P.C)			
18	Cr.M.P./2647/2022	ANAND KUMAR GUPTA <b>vs</b> STATE OF JHARKHAND	JAY SHANKAR TIWARY AAYUSH AVANT SRIVASTAVA PRATYUSH SHOUNIKYA	VANDANA BHARTI
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
19	Cr.M.P./2649/2022	RAKESH RANJAN <b>vs</b> THE STATE OF JHARKHAND	AMRENDRA PRADHAN	PRIYA SHRESTHA
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
20	Cr.M.P./2650/2022	SUMANJI DUBEY <b>vs</b> THE STATE OF JHARKHAND	GOPESHWAR SINGH RADHY SHYAM	BHOLA NATH OJHA
	COGNIZANCE			
21	Cr.M.P./2651/2022	RAKESH RANJAN <b>vs</b> THE STATE OF JHARKHAND	AMRENDRA PRADHAN	RAVI PRAKASH
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
22	Cr.M.P./2652/2022	RAKESH RANJAN <b>vs</b> THE STATE OF JHARKHAND	AMRENDRA PRADHAN	PRABHU DAYAL AGRAWAL
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
23	Cr.M.P./2654/2022	SHIVLAL MAHTO <b>vs</b> THE STATE OF JHARKHAND	SIDHANT SINHA	SUBODH KUMAR DUBEY
	CODE OF CRIMINAL PROCEDURE, 1973			
24	Cr.M.P./2655/2022	KANHAIYA LAL TALEJA <b>vs</b> THE STATE OF JHARKHAND	NILESH KUMAR KHUSHBOO KUMARI MINAL SHARMA ALKA KUMARI	ABHAY KR TIWARI
	QUASHING OF ENTIRE CRIMINAL PROCEEDINGS			
25	Cr.M.P./2656/2022	LAXMI DAS <b>vs</b> THE STATE OF JHARKHAND	SAMIR KUMAR LALL	NEHALA SHARMIN
	QUASHING OF ORDER			
26	Cr.M.P./2658/2022	RAJESH RABIDAS <b>vs</b> THE STATE OF JHARKHAND	ANUJ KUMAR TRIVEDI MUKESH KUMAR MEHTA VISHNU PRABHAKAR PATHAK PREM MARDI	VANDANA BHARTI
	QUASHING(82,83,CR.P.C)			
27	Cr.M.P./2662/2022	VINAY KUMAR <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	NEHALA SHARMIN
	QUASHING(82,83,CR.P.C)			

28	Cr.M.P./2670/2022	SURESH KUMAR ALIAS SURESH ARYA <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	BIRENDRA KUMAR RAJ KISHORE SAHU	KUMARI RASHMI
29	Cr.M.P./2673/2022	RAM NARAYAN YADAV <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	VIJAY SHANKAR PRASAD	V.S.SAHAY
30	Cr.M.P./2705/2022	SURESH KUMAR ALIAS SURESH ARYA <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	BIRENDRA KUMAR RAJ KISHORE SAHU	VEERVIJAY PRADHAN
31	Cr.M.P./2744/2022	SANTOSH KUMAR <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	ABHISHEK KUMAR DUBEY	JITENDRA PANDEY
32	Cr.M.P./2752/2022	AMULYA KUMAR SINHA <b>vs</b> THE STATE OF JHARKHAND QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	ROHIT RANJAN SINHA	PRIYA SHRESTHA
33	Cr.M.P./2755/2022	ANIL TUDU <b>vs</b> THE STATE OF JHARKHAND QUASHING OF ENTIRE CRIMINAL PROCEEDINGS	SOURAV KUMAR PRATIK SEN	PRIYA SHRESTHA
34	Cr.M.P./2756/2022	DHANENATH MAHTO ALIAS DHANESHWAR MAHTO <b>vs</b> THE STATE OF JHARKHAND QUASHING(82,83,CR.P.C)	RANDHIR KUMAR PINKI KUMARI	VEERVIJAY PRADHAN
35	Cr.M.P./2758/2022	GRACY TIRKEY <b>vs</b> THE STATE OF JHARKHAND QUASHING OF ORDER	SHASHANK SHEKHAR PD.	ABHAY KR TIWARI
36	Cr.M.P./2766/2022	VIJAY KUMAR ALIAS VIJAY KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	PRAKASH KUMAR	RAJESH KUMAR
37	Cr.M.P./2769/2022	OM PRAKASH SHARMA <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	KRISHNA PRAJAPATI	VEERVIJAY PRADHAN
38	Cr.M.P./2786/2022	ANARASHI RAI <b>vs</b> THE STATE OF JHARKHAND COGNIZANCE	ANUP KR.AGARWAL SHREYA AGARWAL	SATISH PRASAD
39	Cr.M.P./2791/2022	DHARANI MAHATO <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	KALYAN BANERJEE	KUMARI RASHMI
40	Cr.M.P./2798/2022	SONU KUMAR DANGI <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	RAHUL DEV	RAKESH RANJAN
41	Cr.M.P./2800/2022	TASLEEM ALIAS TASLEEM BANO <b>vs</b> THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	MD. IMTIAZ KHAN	LILY SAHAY
42	A.B.A./6501/2022	KARTIK SINGH <b>vs</b> THE STATE OF JHARKHAND MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	KRIPA SHANKAR NANDA	VINEET KUMAR VASHISTHA
43	A.B.A./6502/2022	DAYA SHANKAR JHA <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VANI KUMARI NAGENDRA PATHAK	SOMESHWAR ROY

44	A.B.A./6503/2022	PINKU YADAV ALIAS PINKU KUMAR YADAV <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP	SANAT KUMAR JHA
	INDIAN PENAL CODE, 1860			
45	A.B.A./6506/2022	SHAHNAWAZ HUSSAIN <b>vs</b> THE STATE OF JHARKHAND	SHREE NIVAS ROY	PRAVEEN KR APPU RAM SUBHAG SINGH SANJAY KUMAR SAH RAJ VARDHAN
	INDIAN PENAL CODE, 1860			
46	A.B.A./6511/2022	BIMALI DEVI ALIAS BIMLA DEVI <b>vs</b> THE STATE OF JHARKHAND	MD SHAMIM AKHTAR	NAWIN KR SINGH
	INDIAN PENAL CODE, 1860			
47	A.B.A./6513/2022	MD HASIM QURAISHI ALIAS HASIM QURESHI ALIAS HASIM <b>vs</b> THE STATE OF JHARKHAND	ABHISHEK KUMAR SINHA	SATISH PRASAD
	JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005			
48	A.B.A./6514/2022	MD WASIM ALAM <b>vs</b> THE STATE OF JHARKHAND	VANI KUMARI DANISH ALAM MOHIT PRAKASH	SARDHU MAHTO
	INDIAN PENAL CODE, 1860			
49	A.B.A./6518/2022	TULSHI MAHTO <b>vs</b> THE STATE OF JHARKHAND	SONAL SODHANI KHUSHBOO KUMARI MINAL SHARMA ALKA KUMARI	MANOJ KR MISHRA
	COAL MINES (NATIONALISATION) ACT 1973			
50	A.B.A./6519/2022	RAMJAN ANSARI ALIAS MD JAMIL ANSARI <b>vs</b> THE STATE OF JHARKHAND	SHASHI KANT THAKUR	SHAILESH KR SINHA
	DOWRY PROHIBITION ACT, 1961			
51	A.B.A./6520/2022	GOPAL SAW <b>vs</b> THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY RAJESH KR SINGH HADISH ANSARI	VINEET KUMAR VASHISTHA
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
52	A.B.A./6523/2022	VIVEK AJAD ALIAS AZAD KUMAR <b>vs</b> THE STATE OF JHARKHAND	PRASHANT KUMAR RAI	VANDANA BHARTI
	MINES AND MINERALS CONCESSION RULES 1960			
53	A.B.A./6524/2022	NIWARAN SHARMA <b>vs</b> THE STATE OF JHARKHAND	MANOJ TANDON KUMAR SAURAV NEHA BHARDWAJ	SHWETA SINGH
	INDIAN PENAL CODE, 1860			
54	A.B.A./6604/2022	MD NIYAZ ALIAS MOHAMMAD NIYAZ <b>vs</b> THE STATE OF JHARKHAND	ARUN KR PANDEY	SURAJ VERMA
	PREVENTION OF CRULETY TO ANIMAL			
55	A.B.A./6606/2022	PARO MARIK <b>vs</b> THE STATE OF JHARKHAND	VANI KUMARI DANISH ALAM ANIKET RANJAN	VEERVIJAY PRADHAN
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
56	A.B.A./6608/2022	PANKAJ KUMAR GOSWAMI <b>vs</b> THE STATE OF JHARKHAND	BAIBHAW GAHLAUT SATYAM PARMAR	TAPAS ROY
	DOWRY PROHIBITION ACT, 1961			
57	A.B.A./6613/2022	JABIR HUSSAIN <b>vs</b> THE STATE OF JHARKHAND	PRATIK SEN	VEERVIJAY PRADHAN
	INDIAN PENAL CODE, 1860			
58	A.B.A./6617/2022	SHASHI BHUSHAN KUMAR <b>vs</b> THE STATE OF JHARKHAND	ANURAG KUMAR	NEHALA SHARMIN
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			



59	A.B.A./6620/2022	SHASHI GOPE ALIAS CHOTU GOPE <b>vs</b> THE STATE OF JHARKHAND	AMITESH KUMAR GEASEN	RAJENDRA RAM RAVI DAS
	INDIAN PENAL CODE, 1860			
60	A.B.A./6621/2022	DILIP PRASAD DAS ALIAS DILIP PD DAS <b>vs</b> THE STATE OF JHARKHAND	AASHISH KUMAR VANI KUMARI ANIKET RANJAN	ABHAY KR TIWARI
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
61	A.B.A./6622/2022	SONU DUBEY ALIAS KAUSAL KISHORE DUBEY <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	SARDHU MAHTO
	INDIAN PENAL CODE, 1860			
62	A.B.A./6623/2022	RAVIKANT RAJAK <b>vs</b> THE STATE OF JHARKHAND	BHOLA NATH RAJAK	SHAILESH KR SINHA
	INDIAN PENAL CODE, 1860			
63	A.B.A./6624/2022	VISHAL BHAGAT ALIAS VISHAL JAISWAL <b>vs</b> THE STATE OF JHARKHAND	SANJEEV THAKUR RANJAN PRASAD SINHA	VANDANA BHARTI RITESH KUMAR
	CAPTURING TRANSMITTING OR PUBLISHING THE IMAGE OF A PRIVATE AREA OF ANY PERSON WITHOUT CONSENT			
64	A.B.A./6701/2022	AMISHA PRIYA <b>vs</b> THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY SEEMA KASHYAP ROHIT AGARWAL Shambhu Nath Tiwari	BHOLA NATH OJHA
	INDIAN PENAL CODE, 1860			
65	A.B.A./6704/2022	MOHAN KARMAKAR <b>vs</b> THE STATE OF JHARKHAND	JITESH KUMAR	SAKET KUMAR
	STATE EXCISE ACT			
66	A.B.A./6705/2022	PANKAJ KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND	RAJLAKSHMI MISHRA RITA KUMARI	SATISH PRASAD
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
67	A.B.A./6707/2022	MUKESH PARAMANIK ALIAS MUKESH PRAMANIK <b>vs</b> THE STATE OF JHARKHAND	NILADRI S. MUKHARJEE TANMAY GUPTA SANJEEV NAYAN KUMAR ASHRAF ANSARI	VEERVIJAY PRADHAN
	INDIAN PENAL CODE, 1860			
68	A.B.A./6709/2022	SARITA TOPPO ALIAS SARITA KHALKHO <b>vs</b> THE STATE OF JHARKHAND	DILIP KR PRASAD JAI P. AGRAWAL DURGA NARAYAN	RUBY PANDEY
	DOWRY PROHIBITION ACT, 1961			
69	A.B.A./6710/2022	SALIM ANSARI <b>vs</b> THE STATE OF JHARKHAND	ASHUTOSH PD.JOSHI	JITENDRA PANDEY
	ARMS ACT,1959			
70	A.B.A./6711/2022	MD FAHIM HUSSAIN <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KR DUBEY	RUBY PANDEY
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
71	A.B.A./6712/2022	SANJAY MALWAR <b>vs</b> THE STATE OF JHARKHAND	GAURAV	BHOLA NATH OJHA
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
72	A.B.A./6713/2022	ETWA ORAON <b>vs</b> THE STATE OF JHARKHAND	ALTAMASH KHAN	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
73	A.B.A./6716/2022	JAFFIR ALAM <b>vs</b> THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY ANURAG KUMAR	SUBODH KUMAR DUBEY
	INDIAN PENAL CODE, 1860			

74	A.B.A./6717/2022	MD SAMIR ANSARI <b>vs</b> THE STATE OF JHARKHAND MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	SIDHARTHA ROY SANDHYA SAHAY	VANDANA BHARTI
75	A.B.A./6718/2022	MD KAMAR IQUBAL ALIAS KAMAR IQBAL ALIAS BITTU <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MD. FAIJAJ ALAM LUKESH KUMAR SIDHARTH SUDHANSHU SUSHAVAN BHOWMIK PRADEEP KUMAR	MD. HATIM YASH RAJ GUPTA MD. ZAID AHMED DEEPAK KUMAR
76	A.B.A./6720/2022	BISHWANATH AGARWAL <b>vs</b> UNION OF INDIA THROUGH CBI PREVENTION OF CORRUPTION ACT 1988	ROHIT RANJAN SINHA AKCHANS KISHORE ABHISHEK AGARWAL	PRASHANT PALLAV
77	A.B.A./6722/2022	OM PRAKASH THAKUR <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	GAUTAM KUMAR KISMANTI MINJ SAVITA KUMARI BIRAT KUMAR AMAN KUMAR	ARUP KR DEY
78	A.B.A./6724/2022	MD MINHAJUDDIN <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VANI KUMARI DANISH ALAM MOHIT PRAKASH SUMAN SAURAV	NAVEEN KR GAUNJHU
79	A.B.A./6725/2022	JAKIR SEIKH <b>vs</b> THE STATE OF JHARKHAND JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	GAUTAM KUMAR KISMANTI MINJ SAVITA KUMARI BIRAT KUMAR AMAN KUMAR	KUMARI RASHMI
80	A.B.A./6804/2022	SARUF HUSSAIN ALIAS SAMIR ALIAS SAMEER ALIAS CHHOTU ANSARI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	MD. SAJID YUNUS Md. IMRAN ANSARI	NAVEEN KR GAUNJHU
81	A.B.A./6805/2022	HRIDYA NAND DUBEY <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	BISHAMBHAR SHASTRI
82	A.B.A./6807/2022	MANAWAR ANSARI <b>vs</b> THE STATE OF JHARKHAND MINES AND MINERALS CONCESSION RULES 1960	RAJIV RANJAN	PRABHU DAYAL AGRAWAL
83	A.B.A./6810/2022	SHYAMAL CHAKRAVARTY <b>vs</b> THE STATE OF JHARKHAND JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	KUSHAL KUMAR TANYA SINGH SAMEER SAHAY APRAJITA BHARDWAJ CHANCHAL JAIN	PRABHU DAYAL AGRAWAL
84	A.B.A./6813/2022	PRAVIN ORAON ALIAS PRAVIN BHAGAT <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	VISHAL KUMAR TRIVEDI SAGAR KUMAR PRADEEP CHANDRA	VEERVIJAY PRADHAN
85	A.B.A./6820/2022	MOSSOMAT REETA ALIAS GITA DEVI <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	AJIT KUMAR VIKESH KUMAR	SHIV SHANKAR KUMAR
86	A.B.A./6821/2022	ASRAF SHEKH <b>vs</b> THE STATE OF JHARKHAND JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	VANI KUMARI DANISH ALAM MOHIT PRAKASH SUMAN SAURAV	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
87	A.B.A./6824/2022	PARMINDER SINGH <b>vs</b> THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	ANURAG KASHYAP SUPRIYA DAYAL SHALAKA SRIVASTAVA	MANOJ KR MISHRA RITESH KUMAR

88	A.B.A./6825/2022	AZIZ ANSARI <b>vs</b> THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	RAKESH RANJAN
		INDIAN PENAL CODE, 1860		
89	A.B.A./6905/2022	BASANT MEHTA ALIAS BASANT PRASAD MEHTA <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR ROY	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
		JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017		
90	A.B.A./6906/2022	SURENDRA YADAV <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
		JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017		
91	A.B.A./6907/2022	BADRI PASWAN <b>vs</b> THE STATE OF JHARKHAND	AWANISH RANJAN MISHRA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
		INDIAN FOREST ACT ,1927		
92	A.B.A./6908/2022	ASHOK SAO <b>vs</b> THE STATE OF JHARKHAND	ASHOK KUMAR SINGH NISHA SINGH	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
		INDIAN FOREST ACT ,1927		
93	A.B.A./6913/2022	MORGO KANDIR ALIAS MORGAMUNDA <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR RAI	RAVI PRAKASH
		NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985		
94	A.B.A./6914/2022	KUMUD RANJAN SINGH <b>vs</b> THE STATE OF JHARKHAND	RUPESH SINGH AMRENDRA PRADHAN JAGDEESH	MANOJ KUMAR
		INDIAN PENAL CODE, 1860		
95	A.B.A./6915/2022	KUNDAN KUMAR <b>vs</b> THE STATE OF JHARKHAND	ASHOK KUMAR SHANKAR LAL GANJHU	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
		INDIAN FOREST ACT ,1927		
96	A.B.A./6917/2022	MALTI DEVI <b>vs</b> THE STATE OF JHARKHAND	NAGMANI TIWARI AMITESH KUMAR PANDEY GOVIND RAY KARAN	KUMARI RASHMI
		INDIAN PENAL CODE, 1860		
97	A.B.A./6918/2022	BENI MADHAW JHA <b>vs</b> THE STATE OF JHARKHAND	AKCHANSH KISHORE ROHIT RANJAN SINHA PANDEY NEERAJ RAI	VINEET KUMAR VASHISTHA
		INDIAN PENAL CODE, 1860		
98	A.B.A./6920/2022	SHOIAB ALAM ALIAS SHOIB ALAM <b>vs</b> THE STATE OF JHARKHAND	MINAL SHARMA NILESH KUMAR KHUSHBOO KUMARI SONAL SODHANI ALKA KUMARI	SHWETA SINGH
		DOWRY PROHIBITION ACT, 1961		
99	A.B.A./6921/2022	SUNIL SINHA ALIAS SUNIL KUMAR SINHA <b>vs</b> THE STATE OF JHARKHAND	DEVESH AJMANI	TAPAS ROY
		INDIAN PENAL CODE, 1860		
100	A.B.A./6922/2022	HUMAUN <b>vs</b> THE STATE OF JHARKHAND	MANOJ KUMAR SAH KRISHNA KUMAR	RUBY PANDEY
		JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017		
101	A.B.A./6923/2022	HEMA JHA <b>vs</b> THE STATE OF JHARKHAND	ROHIT RANJAN SINHA AKCHANSH KISHORE PANDEY NEERAJ RAI	MANOJ KR MISHRA
		INDIAN PENAL CODE, 1860		
102	A.B.A./6924/2022	MAIKU MARANDI <b>vs</b> THE STATE OF JHARKHAND	DURGA C. MISHRA	SHREE PRAKASH JHA
		INDIAN PENAL CODE, 1860		

103	B.A./9163/2022	RAMJAN ANSARI <b>vs</b> THE STATE OF JHARKHAND	ROHIT AGARWAL ARVIND KUMAR CHOUDHARY	NAVEEN KR GAUNJHU
	INDIAN PENAL CODE, 1860			
104	B.A./9164/2022	MANIS MUNDA <b>vs</b> THE STATE OF JHARKHAND	VISHAL KUMAR RAI	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
105	B.A./9170/2022	VIKAS RAI <b>vs</b> THE STATE OF JHARKHAND	RUPESH KUMAR	MD. HATIM
	INDIAN PENAL CODE, 1860			
106	B.A./9171/2022	RAMCHANDER YADAV <b>vs</b> THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	MOHUA PALIT
	INDIAN PENAL CODE, 1860			
107	B.A./9173/2022	DABLU ANSARI ALIAS GULAM RASUL <b>vs</b> THE STATE OF JHARKHAND	Vaibhav Vishal RISHU RANJAN	SANJAY KUMAR SRIVASTAVA
	INDIAN PENAL CODE, 1860			
108	B.A./9174/2022	ASHISH MANDAL <b>vs</b> THE STATE OF JHARKHAND	DEEPAK SAHU ASHUTOSH PD.JOSHI	SHASHI KANT THAKUR SUBODH KUMAR DUBEY SANTOSH KUMAR JHA ANJANI KUMAR MAHAVIR PD SINHA PEEYUSH KRISHNA CHOUDHARY
	ARMS ACT,1959			
109	B.A./9175/2022	DHANJAY PRADHAN ALIAS ADITYA SINGH <b>vs</b> THE STATE OF JHARKHAND	AMIT KR VERMA P.D.SINGH NAVNEET SAHAY NAGMANI TIWARI	VEERVIJAY PRADHAN
	CRIMINAL LAW AMENDMENT ACT, 1952			
110	B.A./9265/2022	GABRIEL SURIN ALIAS GABRIEL KUJUR <b>vs</b> THE STATE OF JHARKHAND	MD. ABDUL WAHAB	ANUP PAWAN TOPNO
	INDIAN PENAL CODE, 1860			
111	B.A./9275/2022	RAHUL KUMAR MARANDI ALIAS RAHUL <b>vs</b> THE STATE OF JHARKHAND	RANDHIR KUMAR JITENDRA SHANKAR SINGH PINKI KUMARI	SARDHU MAHTO VIKESH KUMAR PANKAJ VERMA AJIT KUMAR
	INDIAN PENAL CODE, 1860			
112	B.A./9349/2022	MANTU YADAV <b>vs</b> THE STATE OF JHARKHAND	VANI KUMARI AASHISH KUMAR NAGENDRA PATHAK	NAVEEN KR GAUNJHU
	INDIAN PENAL CODE, 1860			
113	B.A./9356/2022	WAHID ANSARI <b>vs</b> THE STATE OF JHARKHAND	NITYANAND PRASAD CHOUDHARY	RAJESH KUMAR
	INDIAN PENAL CODE, 1860			
114	B.A./9357/2022	LAKHIRAM BASKEY ALIAS LAKHICHARAN BASKEY <b>vs</b> THE STATE OF JHARKHAND	TANYA SINGH CHANCHAL JAIN SAMEER SAHAY KUSHAL KUMAR TEJASWITA SAFALTA APRAJITA BHARDWAJ SAMEER RANJAN	MANOJ KR MISHRA
	INDIAN PENAL CODE, 1860			
115	B.A./9372/2022	SATYA PRAKASH <b>vs</b> THE STATE OF JHARKHAND	AMIT KUMAR SAKALDEO SINGH	NAWIN KR SINGH
	INDIAN PENAL CODE, 1860			
116	B.A./9380/2022	KALESHWAR PRADHAN <b>vs</b> THE STATE OF JHARKHAND	GAURAV	ABHAY KR TIWARI
	PREVENTION OF WITCH(DAAIN) PRACTICES ACT			